



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.01.2026

### **NOTICE**

Please take notice that the following matter listed in the Court – III on 02.02.2026 will not be taken up. The next date of hearing will be notified later.

| S. No. | Case No.   | Name of the parties  | Counsel for Appellants | Counsel for Respondents           |
|--------|--|--|------------------------|-----------------------------------|
| 1.     | Comp. App. (AT) (Ins) No. 222 of 2025<br><b>Part Heard</b> | Deepak Modi<br>Vs.<br>Shalfeyo Industries Pvt. Ltd. & Ors. | Naresh Kr. Sejvani     | Nitesh Srivastava<br>Anupam Singh |

By order of Hon'ble Chairperson  
-Sd/-  
Registrar (I/c)